

Annexure – 7

Name of the Corporate Debtor: Tulips Ambience Private Limited

Date of commencement of CIRP:07th October, 2021; List of creditors as on: 27.03.2024

List of Operational Creditors (Government Dues)

S. No.	Details of Claimant		Details of claim received		Details of Claim Admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim Admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
	Department	Government											
1	TDS Office Pune	Government of Maharashtra	22.09.2023	4436295	4436295	TDS Dues	NA	NA	NA	NA	NA	NA	NA
2	Assistant Commissioner of Commercial Tax	Government of Karnataka	18.10.2021	30926	30926	Arrears	NA	NA	NA	NA	NA	NA	NA
3	ESI Corporation Pune	Government of Maharashtra	NA	3990277	3990277	ESIC Dues	NA	NA	NA	NA	NA	NA	NA
4	Assistant Commissioner of Commercial Tax	Government of Karnataka	17.11.2021	441635	441635	Arrears	NA	NA	NA	NA	NA	NA	NA
5	Dy. Commissioner Income Tax	Government of India	17.10.2023	32034753	32034753	Income Tax Dues	NA	NA	NA	NA	NA	NA	NA
6	Office of the Assistant Commissioner of CGST	Government of Maharashtra	26.10.2023	8101768	8101768	GST Dues	NA	NA	NA	NA	NA	NA	NA
7	Assistant Commissioner of Commercial Tax	Government of Karnataka	10.11.2023	171179	171179	Arrears	NA	NA	NA	NA	NA	NA	NA